HIGH COURT OF JHARKHAND, RANCHI NOTIFICATION

THE 17TH MAY, 2014

No. 1...... A: The following Officers of the Cadre of District Judge named in Column No.2 of the table are promoted to the rank of Principal District Judge subject to final decision of Hon'ble Supreme Court of India in Special Leave to Appeal (Civil) No. 9883 of 2009:

SI. No.	Name of the Officers with designation and present place of posting
1	2
1.	Sri Arun Kumar Singh No.1, District & Additional Sessions Judge, Dumka
2.	Sri Chandresh Kumar, District & Additional Sessions Judge, Giridih
3.	Sri Ranjit Kumar Choudhary, Judicial Commissioner-cum-Special Judge, CBI (other than AHD) & PMLA, Ranchi
4.	Sri Anil Kumar Singh No.1, District & Additional Sessions Judge, Daltonganj
5.	Sri Prabhat Kumar Upadhayay, District & Additional Sessions Judge-cum- Special Judge, CBI, Dhanbad

By order of the Court, Sd/- A. K. Choudhary Registrar General

Dated Ranchi, the 17th May, 2014

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- A. K. Choudhary Registrar General

Memo. No. 556/-5514 Apptt. XIX (4) Pro. / Apptt/1/10

Dated Ranchi, the 17th May, 2014

Registrar General